

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :23-02-2023

Date : 23.02.2023										
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	22495/2023	23.02.2023	WP (C) - 4137/2023	P.K.HAZAR Y	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-21			(Seat No -)
2	22496/2023	23.02.2023	WP (C) - 268/2023	R.R.DAS	C.O.	COURT NO. 3	Order Dtd. 2023-02-16			(Seat No -)
3	22497/2023	23.02.2023	WP (C) - 5237/2023	K.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-22		WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 102)
4	22498/2023	23.02.2023	WP (C) - 5152/2023	P.K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-02-22			(Seat No - 102)
5	22499/2023	23.02.2023	WP (C) - 4135/2023	A.K. SAA	C.O.	COURT NO. 1	Order Dtd. 2023-02-21			(Seat No - 102)
6	22500/2023	23.02.2023	WPC (OAC) - 3038/2015	A. KALASH	C.O.	COURT NO. 1	Order Dtd. 2023-02-20			(Seat No)

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7	22501 /2023	23.02. 2023	WP (C) - 5069/ 2023	P.R.SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 21			(S ea t No - 10 2)
8	22502 /2023	23.02. 2023	WP (C) - 5067/ 2023	P.K. SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 21			(S ea t No - 10 2)
9	22503 /2023	23.02. 2023	WP (C) - 4984/ 2023	TUSHAR KANTA NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 21			(S ea t No - 10 2)
1 0	22504 /2023	23.02. 2023	WP (C) - 4189/ 2013	P.CH. MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 2023-02- 17			(S ea t No - 10 2)
1 1	22505 /2023	23.02. 2023	WP (C) - 4189/ 2013	D.J. NAYAK	C.O .	COUR T NO. 5	Order Dtd. 2023-02- 17			(S ea t No - 10 2)
1 2	22506 /2023	23.02. 2023	WP (C) - 4189/ 2013	M. DAS	C.O .	COUR T NO. 5	Order Dtd. 2023-02- 16			(S ea t No - 10 2)
1 3	22507 /2023	23.02. 2023	WP (C) - 19803 /2013	J PARIDA	C.O .	COUR T NO. 9	Order Dtd. 2023-02- 21			(S ea t No - 10 2)
1	22508	23.02.	RSA-	J. SAHOO	C.O	COUR	Order Dtd. 2023-02-		SECON	(S

4	/2023	2023	348/2017		.	T NO. 23	20		D APPEA L	ea t No - 3)
1 5	22509 /2023	23.02. 2023	WP (C) - 12933 /2016	S PATTANAİK	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 21			(S ea t No - 3)
1 6	22510 /2023	23.02. 2023	CRLMA - 218/2 019	S K BEHERA	GEN ERA L		Entire Order		BAIL- 2 (CRM INAL MISC- 2)	(S ea t No - 12)
1 7	22511 /2023	23.02. 2023	WP (C) - 11103 /2016	S K MISHRA	C.O .		Order Dtd. 2023-02- 21			(S ea t No - 12)
1 8	22512 /2023	23.02. 2023	WP (C) - 19543 /2019	R K BISOI	C.O .	COUR T NO. 17	Order Dtd. 2023-02- 21			(S ea t No - 12)
1 9	22513 /2023	23.02. 2023	RSA- 350/2 017	J. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2023-02- 20		SECON D APPEA L	(S ea t No - 3)
2 0	22514 /2023	23.02. 2023	WP (C) - 14779 /2019	K P BEHERA	C.O .	COUR T NO. 9	Order Dtd. 2023-02- 21		WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
2 1	22515 /2023	23.02. 2023	RSA- 349/2 017	J. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2023-02- 20		SECON D APPEA L	(S ea t No - 3)
2 2	22516 /2023	23.02. 2023	WP (C) -	M/S.GYANE NDRA	C.O .	COUR T	Order Dtd. 2023-02- 22			(S ea

			2180/ 2017	CH.SWAIN		NO. 23				t No - 3)
2 3	22517 /2023	23.02. 2023	WP (C) - 5052/ 2023	TUSHAR KANTA NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 21			(S ea t No - 3)
2 4	22518 /2023	23.02. 2023	WP (C) - 7138/ 2022	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 9999-12- 31	WRIT BRANC H-8		(S ea t No - 39)
2 5	22519 /2023	23.02. 2023	WP (C) - 22893 /2017	A SUNDARAY	C.O .		Order Dtd. 2023-02- 22			(S ea t No - 39)
2 6	22520 /2023	23.02. 2023	RVWPE T- 422/2 019	P.K. PATRI	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 21			(S ea t No - 39)
2 7	22521 /2023	23.02. 2023	WP (C) - 22893 /2017	A K ACHARYA	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 22			(S ea t No - 39)
2 8	22522 /2023	23.02. 2023	RVWPE T- 422/2 019	P.K. PATRI	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 21			(S ea t No - 39)
2 9	22523 /2023	23.02. 2023	WP (C) - 6818/ 2016	P K LENKA	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 22			(S ea t No - 39)
3	22524	23.02.	WP (C)	S K LENKA	C.O	COUR	Order Dtd. 2023-02-			(S

0	/2023	2023	- 16103 /2016		.	T NO. 22	22			ea t No - 39)
3 1	22525 /2023	23.02. 2023	WP (C) - 5065/ 2023	P.R.SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 21			(S ea t No - 39)
3 2	22526 /2023	23.02. 2023	WP (C) - 4103/ 2023	A.K. PANDA	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 21			(S ea t No - 39)
3 3	22527 /2023	23.02. 2023	WP (C) - 4150/ 2023	J. PARDHAN	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 21			(S ea t No - 39)
3 4	22528 /2023	23.02. 2023	WP (C) - 6874/ 2016	R K MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 22			(S ea t No - 39)
3 5	22529 /2023	23.02. 2023	WP (C) - 2829/ 2023	B.K.SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 21			(S ea t No - 39)
3 6	22530 /2023	23.02. 2023	RSA- 66/20 22	K.K.NATH	C.O .	COUR T NO. 23	Order Dtd. 2023-02- 21		SECON D APPEA L	(S ea t No - 5)
3 7	22531 /2023	23.02. 2023	WP (C) - 36749 /2022	S K SAHU	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02- 22			(S ea t No - 5)

38	22532/2023	23.02.2023	RSA-67/2022	K.K. NATH	C.O.	COURT NO. 23	Order Dtd. 2023-02-21	SECOND APPEAL	(Seat No - 5)
39	22533/2023	23.02.2023	CRLRE V-757/2003	R K BARIK	GENERAL		Order Dtd. 2003-09-26	CRIMINAL REVISION	(Seat No - 2)
40	22534/2023	23.02.2023	WP (C) - 36748/2022	S K SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-22		(Seat No - 2)
41	22535/2023	23.02.2023	WP (C) - 36742/2022	A K SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-22		(Seat No - 2)
42	22536/2023	23.02.2023	MATA-10/2021	R K BARIK	GENERAL		Order Dtd. 2023-01-13		(Seat No - 2)
43	22537/2023	23.02.2023	WP (C) - 4147/2023	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-22		(Seat No - 2)
44	22538/2023	23.02.2023	WP (C) - 2522/2023	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-22		(Seat No - 2)
45	22539/2023	23.02.2023	WP (C) - 2522/2023	KSHIROD KUMAR PAHIL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-22		(Seat No - 2)
46	22540/2023	23.02.2023	WA-365/2021	D.NAYAK	C.O.	CHIEF JUSTICE'S	Order Dtd. 2023-02-20	WRIT APPEAL	(Seat No -)

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47	22541/2023	23.02.2023	WP (C) - 5277/2023	M DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-22			(Seat No - 6)
48	22542/2023	23.02.2023	ABLAP L- 8447/2019	P.K.DASH	GENERAL		Order Dtd. 2019-06-24			(Seat No - 6)
49	22543/2023	23.02.2023	CONTC - 6032/2022	D SAMAL	C.O.	COURT NO. 3	Order Dtd. 2023-02-21			(Seat No - 6)
50	22544/2023	23.02.2023	CONTC - 7335/2022	M K SWAIN	GENERAL		Order Dtd. 2022-12-19			(Seat No - 6)
51	22545/2023	23.02.2023	WP (C) - 125/2018	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-20		WRIT BRANC H-9	(Seat No - 49)
52	22546/2023	23.02.2023	CONTC - 5735/2022	T BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-21			(Seat No - 49)
53	22547/2023	23.02.2023	WP (C) - 125/2018	LOKANATH DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-20		WRIT BRANC H-9	(Seat No - 49)
54	22548/2023	23.02.2023	WP (C) - 847/2022	L. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-20			(Seat No - 49)

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55	22549/2023	23.02.2023	WP (C) - 4036/2023	B K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-21			(Seat No - 49)
56	22550/2023	23.02.2023	WP (C) - 13844/2022	M K SWAIN	GENERAL					(Seat No - 49)
57	22551/2023	23.02.2023	BLAPL - 36/2023	PRAMOD CHANDRA SEJPADA	GENERAL		Order Dtd. 2023-02-16			(Seat No - 49)
58	22552/2023	23.02.2023	WP (C) - 5148/2023	B K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-22			(Seat No - 49)
59	22553/2023	23.02.2023	WP (C) - 2311/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-02-13			(Seat No - 49)
60	22554/2023	23.02.2023	WP (C) - 3560/2023	B.K. SAHOO	GENERAL		PetitionAnnexure, Final Order,			(Seat No - 49)
61	22555/2023	23.02.2023	WP (C) - 15733/2018	A. SAHU	GENERAL		Order Dtd. 2019-02-13		WRIT BRANCH-4	(Seat No - 17)
62	22556/2023	23.02.2023	ABLAPL- 711/2	A. DAS	GENERAL		Order Dtd. 2019-04-12Petition, Annexure ,Vakalatnama,		CRIMINAL MISC	(Seat

			018							No-18)
63	22557/2023	23.02.2023	CMP-402/2015	J K MOHANTY	GENERAL			Order Dtd. 2023-02-15		(Seat No-18)
64	22558/2023	23.02.2023	CRLRE V-230/2022	R K BARIK	C.O.	COURT NO. 2 OLD		Order Dtd. 2023-02-21		(Seat No-18)
65	22559/2023	23.02.2023	CRLRE V-230/2022	M K PANI	C.O.	COURT NO. 2 OLD		Order Dtd. 2023-02-21		(Seat No-18)
66	22560/2023	23.02.2023	BLAPL -13108/2022	B.P. TANGA	C.O.	COURT NO. 11		Order Dtd. 2023-02-21	BAIL-2 (CRIMINAL MISC-2)	(Seat No-12)
67	22561/2023	23.02.2023	CRLMP -2618/2022	BALARAM SINGH	GENERAL			PetitionAnnexure,	INQUIRY REPORT BY OP	(Seat No-12)
68	22562/2023	23.02.2023	BLAPL -11114/2022	S BARIK	C.O.	COURT NO. 17		Order Dtd. 2023-02-21		(Seat No-12)
69	22563/2023	23.02.2023	CRLRE V-30/2023	S BISWAL	C.O.	COURT NO. 11		Order Dtd. 2023-02-22	CRIMINAL REVISION	(Seat No-2)
7	22564	23.02.	CRLRE	H.K.	C.O	COUR		Order Dtd. 2023-02-		(S

0	/2023	2023	V-634/2022	MOHANTA	.	T NO. 11	21			ea t No - 2)
7 1	22565 /2023	23.02. 2023	WP (C) - 4943/ 2023	DEBENDRA BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2023-02-21			(S ea t No - 2)
7 2	22566 /2023	23.02. 2023	CRLRE V- 654/2 022	R.K.BARIK	C.O .	COUR T NO. 11	Order Dtd. 2023-02-22			(S ea t No - 2)
7 3	22567 /2023	23.02. 2023	WP (C) - 4944/ 2023	DEBENDRA BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2023-02-21			(S ea t No - 2)
7 4	22568 /2023	23.02. 2023	WP (C) - 20256 /2019	P.C. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02-21			(S ea t No - 2)
7 5	22569 /2023	23.02. 2023	WP (C) - 4945/ 2023	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02-21			(S ea t No - 2)
7 6	22570 /2023	23.02. 2023	WP (C) - 4947/ 2023	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02-21			(S ea t No - 2)
7 7	22571 /2023	23.02. 2023	WP (C) - 4949/ 2023	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02-21			(S ea t No - 2)
7 8	22572 /2023	23.02. 2023	WP (C) - 4950/ 2023	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02-21			(S ea t No - 2)

79	22573/2023	23.02.2023	WP (C) - 4952/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-21			(Seat No - 2)
80	22574/2023	23.02.2023	WP (C) - 3928/2023	J PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2023-02-17			(Seat No - 2)
81	22575/2023	23.02.2023	CONTC - 772/2023	D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-17			(Seat No - 2)
82	22576/2023	23.02.2023	WP (C) - 3514/2015	R SAMAL	GENERAL		Order Dtd. 2023-02-13			(Seat No - 2)
83	22577/2023	23.02.2023	WPC (OAC) - 2052/2012	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-17			(Seat No - 2)
84	22578/2023	23.02.2023	WP (C) - 4714/2023	P R SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-02-17			(Seat No - 2)
85	22579/2023	23.02.2023	WP (C) - 4898/2023	BHOJARAJ SETH	C.O.	COURT NO. 1	Order Dtd. 2023-02-20			(Seat No - 2)
86	22580/2023	23.02.2023	WP (C) - 4904/2023	S MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-20		WRIT BRANCH-5	(Seat No - 22)
87	22581/2023	23.02.2023	WP (C) - 3090/2023	P K DASH	C.O.	COURT NO. 1	Order Dtd. 2023-02-20			(Seat No - 2)

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8 8	22582 /2023	23.02. 2023	WP (C) - 32397 /2022	BIKRAM KESHARI BAL	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 22			(S ea t No - 22)
8 9	22583 /2023	23.02. 2023	WP (C) - 2570/ 2023	SK.KALIMU DDIN	C.O .	COUR T NO. 11	Order Dtd. 2023-02- 22	WRIT BRANC H-5		(S ea t No - 23)
9 0	22584 /2023	23.02. 2023	WP (C) - 4652/ 2023	ATMAJIT MANMITH DAS	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 21			(S ea t No - 23)
9 1	22585 /2023	23.02. 2023	WP (C) - 4086/ 2023	B.K. PATI	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 20			(S ea t No - 23)
9 2	22586 /2023	23.02. 2023	WP (C) - 19201 /2021	G C JENA	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 21			(S ea t No - 23)
9 3	22587 /2023	23.02. 2023	WP (C) - 4116/ 2023	P.K. LENKA	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 21			(S ea t No - 23)
9 4	22588 /2023	23.02. 2023	WPC (O A)- 2998/ 2018	S. DAS	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 21			(S ea t No - 23)
9	22589	23.02.	WP (C)	DEBENDRA	C.O	COUR	Order Dtd. 2023-02-			(S

5	/2023	2023	- 4941/ 2023	BEHERA	.	T NO. 1	21			ea t No - 23)
9 6	22590 /2023	23.02. 2023	WPC (O AC) - 147/2 019	R.C. MUDULI	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 21			(S ea t No - 23)
9 7	22591 /2023	23.02. 2023	WP (C) - 4942/ 2023	DEBENDRA BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 21			(S ea t No - 23)
9 8	22592 /2023	23.02. 2023	WP (C) - 3297/ 2005	P. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 03			(S ea t No - 23)
9 9	22593 /2023	23.02. 2023	WP (C) - 4716/ 2023	P R SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 17			(S ea t No - 23)
1 0 0	22594 /2023	23.02. 2023	WP (C) - 4148/ 2023	A.K.BEHER A	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02- 21			(S ea t No - 23)
1 0 1	22595 /2023	23.02. 2023	CRLMC - 1641/ 2022	R.M. NAYAK	C.O .	COUR T NO. 8	Order Dtd. 2023-02- 22		CRIMI NAL MISC	(S ea t No - 1)
1 0 2	22596 /2023	23.02. 2023	ABLAP L- 928/2 022	S.BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 22			(S ea t No - 1)

103	22597/2023	23.02.2023	ABLAP L-16283/2022	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-22			(Seat No - 1)
104	22598/2023	23.02.2023	ABLAP L-12704/2022	B.N.PANDA 2	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-22		BAIL-2 (CRIMINAL MISC-2)	(Seat No - 8)
105	22599/2023	23.02.2023	WP (C) - 15237/2007	S.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-21			(Seat No - 8)
106	22600/2023	23.02.2023	WP (C) - 3565/2011	S.R.PANI	C.O.	COURT NO. 22	Order Dtd. 2023-02-21			(Seat No - 8)
107	22601/2023	23.02.2023	WP (C) - 3565/2011	S.R.PANI	C.O.	COURT NO. 22	Order Dtd. 2023-02-21			(Seat No - 8)
108	22602/2023	23.02.2023	WP (C) - 13065/2010	P.K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2023-02-21			(Seat No - 8)
109	22603/2023	23.02.2023	WP (C) - 4356/2022	B K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-21			(Seat No - 8)
110	22604/2023	23.02.2023	WP (C) - 11752/2022	D.D. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-21			(Seat No - 8)
111	22605/2023	23.02.2023	WP (C) - 11752	J.C. BARAL	C.O.	CHIEF JUST	Order Dtd. 2023-02-21			(Seat No - 8)

			/2022			ICE' S COUR T			No - 8)
1 1 2	22606 /2023	23.02. 2023	WP (C) - 4356/ 2022	D K SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02- 21		(S ea t No - 8)
1 1 3	22607 /2023	23.02. 2023	WP (C) - 20347 /2022	SANJAY KUMAR BEHERA	GEN ERA L		Judgement Dtd. 2023-02-01		(S ea t No - 8)
1 1 4	22608 /2023	23.02. 2023	WP (C) - 36915 /2022	J C BARAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02- 21		(S ea t No - 8)
1 1 5	22609 /2023	23.02. 2023	WP (C) - 7803/ 2012	P.CH. DAS	C.O .	COUR T NO. 19	Order Dtd. 2023-02- 21		(S ea t No - 8)
1 1 6	22610 /2023	23.02. 2023	WP (C) - 36915 /2022	J C BARAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02- 21		(S ea t No - 8)
1 1 7	22611 /2023	23.02. 2023	WP (C) - 2432/ 2023	P K RATH	GEN ERA L		Order Dtd. 2023-02- 15		(S ea t No - 8)
1 1 8	22612 /2023	23.02. 2023	WPC (O AC) - 4779/ 2016	BASUDEV BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02- 20		(S ea t No - 8)
1 1 9	22613 /2023	23.02. 2023	WP (C) - 2563/ 2023	T K NAYAK	C.O .	CHIE F JUST ICE'	Order Dtd. 2023-02- 21		(S ea t No

						S COUR T				- 8)
1 2 0	22614 /2023	23.02. 2023	CONTC - 579/2 023	UMAKANTA CHHOTRAY	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 21			(S ea t No - 8)
1 2 1	22615 /2023	23.02. 2023	WP (C) - 5133/ 2023	MANAS PATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 22			(S ea t No - 8)
1 2 2	22616 /2023	23.02. 2023	WP (C) - 28990 /2022	J SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02- 21			(S ea t No - 8)
1 2 3	22617 /2023	23.02. 2023	WP (C) - 5131/ 2023	MANAS PATI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02- 22			(S ea t No - 8)
1 2 4	22618 /2023	23.02. 2023	WP (C) - 8365/ 2022	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2022-04- 25			(S ea t No - 8)
1 2 5	22619 /2023	23.02. 2023	WP (C) - 28990 /2022	T K NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02- 21			(S ea t No - 8)
1 2 6	22620 /2023	23.02. 2023	WP (C) - 5129/ 2023	MANAS PATI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02- 22			(S ea t No - 8)
1 2 7	22621 /2023	23.02. 2023	WP (C) - 2314/ 2023	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-02- 13			(S ea t No

										- 8)
1 2 8	22622 /2023	23.02. 2023	WP (C) - 5128/ 2023	MANAS PATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 22			(S ea t No - 8)
1 2 9	22623 /2023	23.02. 2023	WP (C) - 20003 /2022	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2022-08- 11			(S ea t No - 8)
1 3 0	22624 /2023	23.02. 2023	WP (C) - 24489 /2022	T K NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02- 21			(S ea t No - 8)
1 3 1	22625 /2023	23.02. 2023	TRP (C) - 163/2 022	N.ROUT	C.O .	COUR T NO. 8	Order Dtd. 2023-02- 17			(S ea t No - 8)
1 3 2	22626 /2023	23.02. 2023	WP (C) - 4638/ 2010	T BAG	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02- 21			(S ea t No - 8)
1 3 3	22627 /2023	23.02. 2023	WP (C) - 11600 /2014	P K LENKA	C.O .	COUR T NO. 26	Order Dtd. 2023-02- 21			(S ea t No - 8)
1 3 4	22628 /2023	23.02. 2023	WP (C) - 7313/ 2014	P. NAYAK	C.O .	COUR T NO. 9	Order Dtd. 2023-02- 21			(S ea t No - 8)
1 3 5	22629 /2023	23.02. 2023	WP (C) - 10883 /2008	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-02- 14			(S ea t No - 8)
1 3	22630 /2023	23.02. 2023	CONTC -	A K SAA	C.O .	COUR T	Order Dtd. 2023-02- 21			(S ea

6			941/2023			NO. 1				t No - 8)
137	22631/2023	23.02.2023	WP (C) - 3896/2014	P. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2023-02-21		WRIT BRANC H-7	(Seat No - 15)
138	22632/2023	23.02.2023	WP (C) - 18202/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-08-12		WRIT BRANC H-8	(Seat No - 39)
139	22633/2023	23.02.2023	WP (C) - 11779/2018	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-08-30			(Seat No - 39)
140	22634/2023	23.02.2023	ABLAP L- 1676/2022	S. DASH	C.O.	COURT NO. 5	Order Dtd. 2023-02-21			(Seat No - 39)
141	22635/2023	23.02.2023	CONTC - 941/2023	G C BARIK	C.O.	COURT NO. 1	Order Dtd. 2023-02-21			(Seat No - 39)
142	22636/2023	23.02.2023	WP (C) - 543/2017	R K BARIK	C.O.	COURT NO. 24	Order Dtd. 2023-02-17			(Seat No - 39)
143	22637/2023	23.02.2023	WP (C) - 3755/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-02-07			(Seat No - 39)

1 4 4	22638 /2023	23.02. 2023	CRLRE V- 449/2 022	S.K.SINGH	C.O .	DR (J)	Order Dtd. 2023-02- 21			(S ea t No - 39)
1 4 5	22639 /2023	23.02. 2023	WP (C) - 10504 /2022	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2022-05- 13			(S ea t No - 39)
1 4 6	22640 /2023	23.02. 2023	CRLA- 9/202 3	P. BEHERA	C.O .	COUR T NO. 5	Order Dtd. 2023-02- 21			(S ea t No - 39)
1 4 7	22641 /2023	23.02. 2023	WPC (O AC) - 2457/ 2016	S K MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 20			(S ea t No - 39)
1 4 8	22642 /2023	23.02. 2023	WP (C) - 2736/ 2023	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-02- 02			(S ea t No - 39)
1 4 9	22643 /2023	23.02. 2023	WP (C) - 4628/ 2023	R C MUDULI	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 21			(S ea t No - 39)
1 5 0	22644 /2023	23.02. 2023	CRLMC - 611/2 023	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 12	Order Dtd. 2023-02- 22			(S ea t No - 39)
1 5 1	22645 /2023	23.02. 2023	WP (C) - 4481/ 2018	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-02- 08			(S ea t No)

										- 39)
1 5 2	22646 /2023	23.02. 2023	WPC (O AC) - 4151/ 2011	K C TRIPATHY	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 20			(S ea t No - 39)
1 5 3	22647 /2023	23.02. 2023	CRLA- 252/2 020	B.B. MALLICK	C.O .	COUR T NO. 8	Order Dtd. 2023-02- 20	CRIMI NAL APPEA L		(S ea t No - 4)
1 5 4	22648 /2023	23.02. 2023	CRLA- 252/2 020	R.K.MALLI CK	C.O .	COUR T NO. 8	Order Dtd. 2023-02- 20	CRIMI NAL APPEA L		(S ea t No - 4)
1 5 5	22649 /2023	23.02. 2023	WPC (O AC) - 2456/ 2016	S K MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 20			(S ea t No - 4)
1 5 6	22650 /2023	23.02. 2023	WP (C) - 4965/ 2023	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2023-02- 22			(S ea t No - 4)
1 5 7	22651 /2023	23.02. 2023	WP (C) - 7272/ 2020	R.R. DAS	C.O .	COUR T NO. 19	Order Dtd. 2023-02- 21			(S ea t No - 4)
1 5 8	22652 /2023	23.02. 2023	WP (C) - 4969/ 2023	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2023-02- 22			(S ea t No - 4)
1 5 9	22653 /2023	23.02. 2023	TEST- 1/201 3	S P SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02- 21			(S ea t No - 4)

160	22654/2023	23.02.2023	WP (C) - 2443/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-02-09			(Seat No - 4)
161	22655/2023	23.02.2023	WP (C) - 13625/2020	T. BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-21			(Seat No - 4)
162	22656/2023	23.02.2023	WP (C) - 4970/2023	BRAJA MOHAN SARANGI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-22			(Seat No - 4)
163	22657/2023	23.02.2023	WP (C) - 4966/2023	BRAJA MOHAN SARANGI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-22			(Seat No - 4)
164	22658/2023	23.02.2023	WP (C) - 5094/2023	A.K. JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-22			(Seat No - 4)
165	22659/2023	23.02.2023	TEST-1/2013	P R BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-21			(Seat No - 4)
166	22660/2023	23.02.2023	WP (C) - 4280/2023	K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-02-21		WRIT BRANC H-3	(Seat No - 33)
167	22661/2023	23.02.2023	WP (C) - 5097/2023	A.K. JATI	C.O.	COURT NO. 20	Order Dtd. 2023-02-22			(Seat No - 33)

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168	22662/2023	23.02.2023	WP (C) - 4195/2023	NIRA SUNDAR PANDA	C.O.	COURT NO. 1	Order Dtd. 2023-02-21		(Seat No - 33)
169	22663/2023	23.02.2023	WP (C) - 20348/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-02-01		(Seat No - 33)
170	22664/2023	23.02.2023	CRLA-772/2018	P.K.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2023-02-22	CRIMINAL APPEAL	(Seat No - 5)
171	22665/2023	23.02.2023	WP (C) - 5120/2023	R.K. BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-22		(Seat No - 5)
172	22666/2023	23.02.2023	CRLMC - 3533/2022	M.K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-22		(Seat No - 5)
173	22667/2023	23.02.2023	WP (C) - 5116/2023	B C PANDA	C.O.	COURT NO. 1	Order Dtd. 2023-02-21		(Seat No - 5)
174	22668/2023	23.02.2023	CRLMC - 637/2023	A.K. RANA	C.O.	COURT NO. 12	Order Dtd. 2023-02-22		(Seat No - 5)
175	22669/2023	23.02.2023	WP (C) - 4178/2023	S GHOSH	C.O.	COURT NO. 1	Order Dtd. 2023-02-21		(Seat No - 5)
177	22670/2023	23.02.2023	WP (C) -	S.K. GARTIA	C.O.	COURT	Order Dtd. 2023-02-22		(Seat

6			5142/ 2023			NO. 2 OLD				t No - 5)
1 7 7	22671 /2023	23.02. 2023	CRLMC - 699/2 023	G.R.PATRA	C.O .	COUR T NO. 12	Order Dtd. 2023-02- 22			(S ea t No - 5)
1 7 8	22672 /2023	23.02. 2023	WP (C) - 4981/ 2023	A.K. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 22			(S ea t No - 5)
1 7 9	22673 /2023	23.02. 2023	BLAPL - 3584/ 2022	B.K. MOHANTY	C.O .	COUR T NO. 12	Order Dtd. 2023-02- 22			(S ea t No - 5)
1 8 0	22674 /2023	23.02. 2023	WP (C) - 2277/ 2023	D K SENAPATI	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 21		WRIT BRANC H-2	(S ea t No - 34)
1 8 1	22675 /2023	23.02. 2023	MACA- 1062/ 2016	RASHMI KANTA SAHU	GEN ERA L		Order Dtd. 2022-09- 22			(S ea t No - 34)
1 8 2	22676 /2023	23.02. 2023	CRLMC - 531/2 023	P.K.MOHAN TY	C.O .	COUR T NO. 12	Order Dtd. 2023-02- 22			(S ea t No - 34)
1 8 3	22677 /2023	23.02. 2023	WP (C) - 4994/ 2023	NIRANJAN ROUT	C.O .	COUR T NO. 12	Order Dtd. 2023-02- 22			(S ea t No - 34)
1 8 4	22678 /2023	23.02. 2023	WP (C) - 4963/ 2023	M.K. PANI	C.O .	COUR T NO.	Order Dtd. 2023-02- 22			(S ea t No - 34)

			2023			20				No-34)
185	22679/2023	23.02.2023	WP (C) - 4993/2023	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-22			(Seat No-34)
186	22680/2023	23.02.2023	WP (C) - 4859/2023	P K LENKA	C.O.	COURT NO. 1	Order Dtd. 2023-02-21			(Seat No-34)
187	22681/2023	23.02.2023	WP (C) - 4248/2023	P. BASTIA	C.O.	COURT NO. 20	Order Dtd. 2023-02-21			(Seat No-34)
188	22682/2023	23.02.2023	WP (C) - 3847/2023	M.R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-22		WRIT BRANCH-7	(Seat No-15)
189	22683/2023	23.02.2023	WP (C) - 4034/2023	M PANDA	C.O.	COURT NO. 1	Order Dtd. 2023-02-21			(Seat No-15)
190	22684/2023	23.02.2023	CRLA-133/2019	P. MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2023-02-21		CRIMINAL APPEAL	(Seat No-6)
191	22685/2023	23.02.2023	WP (C) - 5117/2023	H.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-22			(Seat No-6)
199	22686/2023	23.02.2023	WP (C) -	ATMAJIT MANMITH	C.O.	COURT	Order Dtd. 2023-02-21			(Seat

2			5240/ 2023	DAS		NO. 1				t No - 6)
1 9 3	22687 /2023	23.02. 2023	CRLA- 122/2 023	G.R.PATRA	C.O .	COUR T NO. 5	Order Dtd. 2023-02- 21		CRIMI NAL APPEA L	(S ea t No - 9)
1 9 4	22688 /2023	23.02. 2023	WP (C) - 28581 /2022	B.K. SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 22			(S ea t No - 9)
1 9 5	22689 /2023	23.02. 2023	WP (C) - 13066 /2010	P K MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 21			(S ea t No - 9)
1 9 6	22690 /2023	23.02. 2023	WP (C) - 28583 /2022	B.K. SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 22			(S ea t No - 9)
1 9 7	22691 /2023	23.02. 2023	WP (C) - 11570 /2006	A K BISWAL	GEN ERA L		Order Dtd. 2022-07- 15			(S ea t No - 9)
1 9 8	22692 /2023	23.02. 2023	CRLA- 191/2 023	J.R. DAS	C.O .	COUR T NO. 5	Order Dtd. 2023-02- 21		CRIMI NAL APPEA L	(S ea t No - 9)
1 9 9	22693 /2023	23.02. 2023	WP (C) - 6559/ 2012	P C DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02- 21			(S ea t No - 9)
2 0 0	22694 /2023	23.02. 2023	WP (C) - 28585 /2022	B.K. SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 22			(S ea t No - 9)

201	22695/2023	23.02.2023	CRLA-192/2023	G.SUNDARA	C.O.	COURT NO. 5	Order Dtd. 2023-02-21		CRIMINAL APPEAL	(Seat No - 9)
202	22696/2023	23.02.2023	WP (C) - 1909/2023	JANMEJAYA PARIDA	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH-7	(Seat No - 44)
203	22697/2023	23.02.2023	CRLA-173/2023	M.R. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-02-21		CRIMINAL APPEAL	(Seat No - 9)
204	22698/2023	23.02.2023	WP (C) - 17885/2014	R.K. MAHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-22		WRIT BRANCH-1	(Seat No - 31)
205	22699/2023	23.02.2023	WA-551/2017	P K MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-21			(Seat No - 31)
206	22700/2023	23.02.2023	CRLA-170/2023	B.R. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-02-21		CRIMINAL APPEAL	(Seat No - 9)
207	22701/2023	23.02.2023	WP (C) - 26975/2017	S.N. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-22			(Seat No - 9)
208	22702/2023	23.02.2023	WA-684/2022	N C SINHA	C.O.	COURT NO. 3	Order Dtd. 2023-02-21		WRIT APPEAL	(Seat No - 5)
209	22703/2023	23.02.2023	CRLA-185/2023	R.B.MISHRA	C.O.	COURT	Order Dtd. 2023-02-21		CRIMINAL	(Seat

9			023			NO. 5		APPEAL	t No - 9)
2 1 0	22704 /2023	23.02. 2023	WP (C) - 4968/ 2023	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 5	Order Dtd. 2023-02- 22		(S ea t No - 9)
2 1 1	22705 /2023	23.02. 2023	WA- 684/2 022	A PARIDA	C.O .	COUR T NO. 3	Order Dtd. 2023-02- 21	WRIT APPEAL	(S ea t No - 5)
2 1 2	22706 /2023	23.02. 2023	CMP- 365/2 022	S. MOHARANA	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 21		(S ea t No - 5)
2 1 3	22707 /2023	23.02. 2023	CRLA- 153/2 023	M.K. PANI	C.O .	COUR T NO. 5	Order Dtd. 2023-02- 21	CRIMI NAL APPEAL	(S ea t No - 9)
2 1 4	22708 /2023	23.02. 2023	CRLA- 636/2 016	M R SAHOO	GEN ERA L		Order Dtd. 2022-12- 23		(S ea t No - 9)
2 1 5	22709 /2023	23.02. 2023	ITA- 16/20 20	D K SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02- 21		(S ea t No - 9)
2 1 6	22710 /2023	23.02. 2023	CRLA- 1014/ 2022	B.K. DAS	C.O .	COUR T NO. 5	Order Dtd. 2023-02- 21	CRIMI NAL APPEAL	(S ea t No - 7)
2 1 7	22711 /2023	23.02. 2023	CMP- 365/2 022	J.P. KAR	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 21		(S ea t No - 7)

218	22712/2023	23.02.2023	ITA-12/2019	B K DAS	C.O.	DR (J)	Order Dtd. 2023-02-21	CIVIL REVISION	(Seat No - 4)
219	22713/2023	23.02.2023	CRLA-786/2018	K. PRADHAN	C.O.	COURT NO. 24	Order Dtd. 2023-02-21		(Seat No - 4)
220	22714/2023	23.02.2023	ITA-13/2019	B K DAS	C.O.	DR (J)	Order Dtd. 2023-02-21	CIVIL REVISION	(Seat No - 4)
221	22715/2023	23.02.2023	CMP-178/2023	P. CH. DAS	C.O.	COURT NO. 20	Order Dtd. 2023-02-21		(Seat No - 4)
222	22716/2023	23.02.2023	CRLA-1208/2022	A.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-02-21	CRIMINAL APPEAL	(Seat No - 7)
223	22717/2023	23.02.2023	CMP-18/2023	P.K. JENA	C.O.	COURT NO. 20	Order Dtd. 2023-02-21		(Seat No - 7)
224	22718/2023	23.02.2023	CRLA-254/2019	B.S. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2023-02-21	CRIMINAL APPEAL	(Seat No - 6)
225	22719/2023	23.02.2023	STREV-91/2010	D D MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-21		(Seat No - 6)
226	22720/2023	23.02.2023	WA-548/2019	S DASH	C.O.	COURT NO. 3	Order Dtd. 2023-02-21		(Seat No - 6)

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22721/2023	23.02.2023	CRLA-1170/2022	B.R. SENAPATI	C.O.	COURT NO. 11	Order Dtd. 2023-02-21				(Seat No - 6)
22722/2023	23.02.2023	WP (C) - 13700/2012	B.C. PANDA	C.O.	COURT NO. 5	Order Dtd. 2023-02-21				(Seat No - 6)
22723/2023	23.02.2023	WA-326/2019	S R OJHA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-21				(Seat No - 6)
22724/2023	23.02.2023	WP (C) - 36640/2021	CHABI RANA	GENERAL		Order Dtd. 2021-11-25				(Seat No - 6)
22725/2023	23.02.2023	WP (C) - 23950/2017	J R BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-02-21				(Seat No - 6)
22726/2023	23.02.2023	CMAPL - 451/2022	B.C. PANDA	C.O.	COURT NO. 20	Order Dtd. 2023-02-21				(Seat No - 6)
22727/2023	23.02.2023	WP (C) - 23950/2017	S SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-02-21				(Seat No - 6)
22728/2023	23.02.2023	CRLA-29/2022	R.P. DAS	C.O.	COURT NO. 6	Order Dtd. 2023-02-20		CRIMINAL APPEAL		(Seat No - 7)
22729/2023	23.02.2023	CMAPL -	BABITA SAHU	C.O.	COURT	Order Dtd. 2023-02-21				(Seat

5			451/2022			NO. 20				t No - 7)
236	22730/2023	23.02.2023	WP (C) - 21602/2017	J R BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-02-21			(Seat No - 7)
237	22731/2023	23.02.2023	WP (C) - 21602/2017	S SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-02-21			(Seat No - 7)
238	22732/2023	23.02.2023	CMAPL - 449/2022	G. JAYASINGH	C.O.	COURT NO. 20	Order Dtd. 2023-02-21			(Seat No - 7)
239	22733/2023	23.02.2023	WA-601/2022	R K MAHABHOI	C.O.	COURT NO. 3	Order Dtd. 2023-02-21		WRIT APPEAL	(Seat No - 5)
240	22734/2023	23.02.2023	WP (C) - 14173/2014	M NAYAK	C.O.	COURT NO. 9	Order Dtd. 2023-02-21			(Seat No - 5)
241	22735/2023	23.02.2023	CRLA-377/2022	J.R. DAS	C.O.	COURT NO. 5	Order Dtd. 2023-02-20		CRIMINAL APPEAL	(Seat No - 7)
242	22736/2023	23.02.2023	WP (C) - 23332/2013	B.C. PANDA	C.O.	COURT NO. 5	Order Dtd. 2023-02-21			(Seat No - 7)
243	22737/2023	23.02.2023	WP (C) - 14176/2014	M NAYAK	C.O.	COURT NO. 9	Order Dtd. 2023-02-21			(Seat No - 7)
2	22738	23.02.	CRLA-	P.K.MALLI	C.O	COUR	Order Dtd. 2023-02-			(S

44	/2023	2023	74/2023	CK	.	T NO. 5	21			eat No - 7)
245	22739 /2023	23.02. 2023	CMAPL - 449/2 022	B.C. PANDA	C.O .	COUR T NO. 20	Order Dtd. 2023-02- 21			(S ea t No - 7)
246	22740 /2023	23.02. 2023	WP (C) - 574/2 012	M NAYAK	C.O .	COUR T NO. 9	Order Dtd. 2023-02- 21			(S ea t No - 7)
247	22741 /2023	23.02. 2023	CRLA- 1224/ 2022	A.KALASH	C.O .	COUR T NO. 5	Order Dtd. 2023-02- 21			(S ea t No - 7)
248	22742 /2023	23.02. 2023	WP (C) - 13068 /2010	P K MISHRA	C.O .	COUR T NO. 5	Order Dtd. 2023-02- 21			(S ea t No - 7)
249	22743 /2023	23.02. 2023	CRLRE V- 543/2 022	G.JAYASIN GH	C.O .	COUR T NO. 11	Order Dtd. 2023-02- 20		CRIMI NAL REVIS ION	(S ea t No - 1)
250	22744 /2023	23.02. 2023	WP (C) - 13071 /2010	P K MISHRA	C.O .	COUR T NO. 11	Order Dtd. 2023-02- 21			(S ea t No - 1)
251	22745 /2023	23.02. 2023	WP (C) - 23331 /2013	B.C. PANDA	C.O .	COUR T NO. 11	Order Dtd. 2023-02- 21			(S ea t No - 1)
252	22746 /2023	23.02. 2023	CRLRE V- 544/2 022	G.JAYASIN GH	C.O .	COUR T NO. 11	Order Dtd. 2023-02- 20		CRIMI NAL REVIS ION	(S ea t No - 1)

253	22747/2023	23.02.2023	OJC-270/1997	T BAG	GENERAL		Order Dtd. 2006-08-30Petition,Annexure ,Counter,Rejoinder,	WRIT BRANCH-6	(Seat No - 36)
254	22748/2023	23.02.2023	CMAPL - 450/2022	B.C. PANDA	C.O.	COURT NO. 20	Order Dtd. 2023-02-21		(Seat No - 36)
255	22749/2023	23.02.2023	CRLRE V- 545/2022	G. JAYASIN GH	C.O.	COURT NO. 11	Order Dtd. 2023-02-20	CRIMINAL REVISION	(Seat No - 1)
256	22750/2023	23.02.2023	CRLRE V- 546/2022	G. JAYASIN GH	C.O.	COURT NO. 11	Order Dtd. 2023-02-20	CRIMINAL REVISION	(Seat No - 1)
257	22751/2023	23.02.2023	CMAPL - 450/2022	BABITA SAHU	C.O.	COURT NO. 20	Order Dtd. 2023-02-21		(Seat No - 1)
258	22752/2023	23.02.2023	WP (C) - 2455/2021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-09		(Seat No - 1)
259	22753/2023	23.02.2023	CMP-155/2023	P.R. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2023-02-21		(Seat No - 1)
260	22754/2023	23.02.2023	WP (C) - 2418/2021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-09		(Seat No - 1)
261	22755/2023	23.02.2023	RSA-331/2013	D P MISHRA	GENERAL		Order Dtd. 2019-02-13	SECOND APPEAL	(Seat No - 1)

									L	No-6)
262	22756/2023	23.02.2023	BLAPL-11428/2021	G.SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2023-02-20			(Seat No-6)
263	22757/2023	23.02.2023	WP (C) - 4104/2016	S BEHERA	GENERAL		Order Dtd. 2016-08-09		WRIT BRANCH-7	(Seat No-15)
264	22758/2023	23.02.2023	BLAPL-7606/2021	A.K. RANA	C.O.	COURT NO. 5	Order Dtd. 2023-02-20			(Seat No-15)
265	22759/2023	23.02.2023	BLAPL-7233/2021	S.K. SAHU	C.O.	COURT NO. 5	Order Dtd. 2023-02-20			(Seat No-15)
266	22760/2023	23.02.2023	BLAPL-1391/2022	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-02-20			(Seat No-15)
267	22761/2023	23.02.2023	CMP-1396/2022	B.K. PATI	C.O.	COURT NO. 20	Order Dtd. 2023-02-22			(Seat No-15)
268	22762/2023	23.02.2023	WP (C) - 3845/2023	M.R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-22			(Seat No-15)
266	22763/2023	23.02.2023	ABLAPL-	P. BEHERA	GENERAL		Order Dtd. 2022-07-06		CRIMINAL	(Seat

9			6548/ 2022		L				MISC	t No - 14)
2 7 0	22764 /2023	23.02. 2023	ABLAP L- 1659/ 2022	P.K. LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 22			(S ea t No - 14)
2 7 1	22765 /2023	23.02. 2023	ABLAP L- 10655 /2022	ABINASH SUNDARAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 22			(S ea t No - 14)
2 7 2	22766 /2023	23.02. 2023	WP (C) - 9713/ 2019	K.N. SAHOO	C.O .	COUR T NO. 9	Order Dtd. 2023-02- 21			(S ea t No - 14)
2 7 3	22767 /2023	23.02. 2023	WP (C) - 15763 /2021	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2021-07- 16	& ORDR DTD 14.10 .22		(S ea t No - 14)
2 7 4	22768 /2023	23.02. 2023	WP (C) - 1146/ 2022	T. BAG	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02- 21			(S ea t No - 14)
2 7 5	22769 /2023	23.02. 2023	WP (C) - 22497 /2021	BABITA SAHU (CENTRAL GOVT. COUNSEL)	GEN ERA L		Counter			(S ea t No - 14)
2 7 6	22770 /2023	23.02. 2023	WP (C) - 4192/ 2023	D.D.MOHAN TY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02- 21		WRIT BRANC H (DIVI SION BENCH	(S ea t No - 11

						T			-2)	4)
277	22771/2023	23.02.2023	WP (C) - 9002/2022	D.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-21			(Seat No - 114)
278	22772/2023	23.02.2023	WP (C) - 15636/2022	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-21			(Seat No - 114)
279	22773/2023	23.02.2023	WP (C) - 19569/2015	DILIP MALLICK	GENERAL		Petition	ORDR DTD 01.05.17 IN MC NO 115/17	WRIT BRANCH-7	(Seat No - 5)
280	22774/2023	23.02.2023	WP (C) - 19567/2015	DILLIP MALLICK	GENERAL		Petition	ORDR DTD 01.05.17 IN MC NO-114/17	WRIT BRANCH-7	(Seat No - 5)
281	22775/2023	23.02.2023	WP (C) - 19566/2015	DILLIP MALLICK	GENERAL		Petition	ORDR DTD 01.05.17 IN MC NO-113/17	WRIT BRANCH-7	(Seat No - 5)
282	22776/2023	23.02.2023	ABLAP L- 533/2023	H.S. PAIKRAY	C.O.	COURT NO. 2	Order Dtd. 2023-02-22			(Seat No - 5)
283	22777/2023	23.02.2023	ABLAP L- 527/2023	H.S. PAIKRAY	C.O.	COURT NO. 2	Order Dtd. 2023-02-22			(Seat No - 5)
288	22778/2023	23.02.2023	WPC (OAC) -	MOHAN BEHERA	GENERAL		Order Dtd. 2022-09-06			(Seat

4			3712/ 2016		L					t No - 5)
2 8 5	22779 /2023	23.02. 2023	ABLAP L- 16535 /2022	SARAT DASH	C.O .	COUR T NO. 2	Order Dtd. 2023-02- 22		BAIL- 1 (CRI MINAL MISC- 1)	(S ea t No - 2)
2 8 6	22780 /2023	23.02. 2023	WP (C) - 22083 /2016	D P MISHRA	GEN ERA L				WRIT BRANC H-6	(S ea t No - 26)
2 8 7	22781 /2023	23.02. 2023	WP (C) - 37021 /2022	D P MISHRA	GEN ERA L		Order Dtd. 2023-01- 16			(S ea t No - 26)
2 8 8	22782 /2023	23.02. 2023	CRLMC - 2826/ 2022	S.S.JENA, M/S.GAUTA M ROUTRAY.	C.O .	COUR T NO. 12				(S ea t No - 26)
2 8 9	22783 /2023	23.02. 2023	WP (C) - 3291/ 2023	H K MOHANTA	GEN ERA L		Order Dtd. 2023-02- 07			(S ea t No - 26)
2 9 0	22784 /2023	23.02. 2023	WP (C) - 3735/ 2023	M/S MIHIR SEKHAR SAHOO C.PRADHAN	GEN ERA L		Judgement Dtd. 2023-02-17			(S ea t No - 26)
2 9 1	22785 /2023	23.02. 2023	WP (C) - 23676 /2017	M/S.PANCH ANAN SAHOO	GEN ERA L		Order Dtd. 2019-03- 01		WRIT BRANC H-5	(S ea t No - 32)
2	22786	23.02.	OJC-	P K	GEN		Order Dtd. 1995-10-		WRIT	(S

9 2	/2023	2023	5842/ 1995	ROUTRAY	ERA L		30		BRANC H-4	ea t No - 38)
2 9 3	22787 /2023	23.02. 2023	TRPCR L- 126/2 022	J SAHOO	GEN ERA L		Order Dtd. 2023-01- 10			(S ea t No - 38)
2 9 4	22788 /2023	23.02. 2023	TRPCR L- 127/2 022	J SAHOO	GEN ERA L		Order Dtd. 2023-01- 10			(S ea t No - 38)
2 9 5	22789 /2023	23.02. 2023	FA- 8/197 3	SK.SIRAJ UD AHMED	GEN ERA L		Order Dtd. 1988-01- 11			(S ea t No - 38)
2 9 6	22790 /2023	23.02. 2023	CONTC - 5719/ 2022	J D MUDULI	GEN ERA L		Order Dtd. 2023-02- 15			(S ea t No - 38)
2 9 7	22791 /2023	23.02. 2023	CRLMC - 2274/ 2014	P S DAS	GEN ERA L		Order Dtd. 2014-08- 27		CRIMI NAL MISC	(S ea t No - 4)
2 9 8	22792 /2023	23.02. 2023	CMP- 1226/ 2022	BIBHUDHAN ANDA MUDULI	GEN ERA L		Order Dtd. 2023-02- 17			(S ea t No - 4)
2 9 9	22793 /2023	23.02. 2023	ABLAP L- 1404/ 2023	P.K.BARIK	C.O .	COUR T NO. 2	Order Dtd. 2023-02- 14			(S ea t No - 4)
3	22794	23.02.	WP (C)	B.K.	C.O	COUR	Order Dtd. 2023-02-			(S

00	/2023	2023	- 4699/ 2023	PANDA	.	T NO. 22	22			ea t No - 4)
301	22795 /2023	23.02. 2023	WP (C) - 5088/ 2023	P.K.SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 22			(S ea t No - 4)
302	22796 /2023	23.02. 2023	ABLAP L- 1657/ 2023	J. PRADHAN	C.O .	COUR T NO. 2	Order Dtd. 2023-02- 22			(S ea t No - 4)
303	22797 /2023	23.02. 2023	ABLAP L- 1253/ 2023	J. PARDHAN	C.O .	COUR T NO. 2	Order Dtd. 2023-02- 21			(S ea t No - 4)
304	22798 /2023	23.02. 2023	WPC (O A) - 1694/ 2019	DEBENDRA BEHERA	C.O .	COUR T NO. 9	Order Dtd. 2023-02- 22			(S ea t No - 4)
305	22799 /2023	23.02. 2023	WPC (T) - 108/2 016	M.R. ROUTRAY	C.O .	COUR T NO. 14	Order Dtd. 2023-02- 22			(S ea t No - 4)
306	22800 /2023	23.02. 2023	WP (C) - 16503 /2019	R.K.MOHAP ATRA	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 21		WRIT BRANC H-5	(S ea t No - 22)
307	22801 /2023	23.02. 2023	WP (C) - 16503 /2019	C.R. DAS	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 21		WRIT BRANC H-5	(S ea t No - 22)
308	22802 /2023	23.02. 2023	WP (C) - 5199/ 2023	H.K. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2023-03- 06		WRIT BRANC H-1	(S ea t No

										-31)
309	22803/2023	23.02.2023	WP (C) - 4815/2023	M.R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-02-22			(Seat No - 31)
310	22804/2023	23.02.2023	ABLAP L- 4942/2021	S.C. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2023-02-22	BAIL-2 (CRIMINAL MISC-2)		(Seat No - 8)
311	22805/2023	23.02.2023	WP (C) - 5438/2023	A. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-02-22			(Seat No - 8)
312	22806/2023	23.02.2023	ABLAP L- 12684/2022	J.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-22			(Seat No - 8)
313	22807/2023	23.02.2023	ABLAP L- 12683/2022	J.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-22			(Seat No - 8)
314	22808/2023	23.02.2023	ABLAP L- 5293/2020	B.R. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2022-02-22			(Seat No - 8)
315	22809/2023	23.02.2023	ABLAP L- 11429/2022	ASHOK KUMAR SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-22			(Seat No - 8)
316	22810/2023	23.02.2023	ABLAP L- 7315/2021	S. BARIK	C.O.	COURT NO. 7	Order Dtd. 2023-02-22			(Seat No - 8)
3	22811	23.02.	BLAPL	TUKUNA	C.O.	COUR	Order Dtd. 2023-02-			(S

17	/2023	2023	- 4008/ 2020	KUMAR MISHRA	.	T NO. 5	22			ea t No - 8)
318	22812 /2023	23.02. 2023	ABLAP L- 655/2 023	S. DASH	C.O .	COUR T NO. 2	Order Dtd. 2023-02- 21			(S ea t No - 8)
319	22813 /2023	23.02. 2023	BLAPL - 12918 /2022	ACHYUTANA NDA PATTANAİK	C.O .	COUR T NO. 7	Order Dtd. 2023-02- 22			(S ea t No - 8)
320	22814 /2023	23.02. 2023	BLAPL - 9921/ 2021	P.K.BARIK	C.O .	COUR T NO. 7	Order Dtd. 2023-02- 22			(S ea t No - 8)
321	22815 /2023	23.02. 2023	BLAPL - 26/20 21	B.B. MALLICK	C.O .	COUR T NO. 7	Order Dtd. 2023-02- 22			(S ea t No - 8)
322	22816 /2023	23.02. 2023	ABLAP L- 3437/ 2022	P.R. MISHRA	C.O .	COUR T NO. 7	Order Dtd. 2023-02- 22			(S ea t No - 8)
323	22817 /2023	23.02. 2023	CRIMA - 416/2 019	S. BISWAL	C.O .	COUR T NO. 23	Order Dtd. 2023-02- 20			(S ea t No - 8)
324	22818 /2023	23.02. 2023	WP (C) - 21190 /2011	S. MOHARANA	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 20			(S ea t No - 8)
325	22819 /2023	23.02. 2023	WP (C) - 22012 /2011	S. MOHARANA	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 20			(S ea t No - 8)

3 2 6	22820 /2023	23.02. 2023	WP (C) - 21190 /2011	S.K. SUNDARA	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 20			(S ea t No - 8)
3 2 7	22821 /2023	23.02. 2023	WP (C) - 22012 /2011	S.CH. SUNDARA	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 20			(S ea t No - 8)
3 2 8	22822 /2023	23.02. 2023	BLAPL - 12792 /2022	AKSHAYA KUMAR SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2023-02- 21			(S ea t No - 8)
3 2 9	22823 /2023	23.02. 2023	BLAPL - 11163 /2022	J. PARDHAN	C.O .	COUR T NO. 17	Order Dtd. 2023-02- 21			(S ea t No - 8)
3 3 0	22824 /2023	23.02. 2023	BLAPL - 1177/ 2023	A.KALASH	C.O .	COUR T NO. 17	Order Dtd. 2023-02- 21			(S ea t No - 8)
3 3 1	22825 /2023	23.02. 2023	ABLAP L- 16393 /2022	N.ROUT	C.O .	COUR T NO. 2	Order Dtd. 2023-02- 22			(S ea t No - 8)
3 3 2	22826 /2023	23.02. 2023	WP (C) - 20603 /2011	S. MOHARANA	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 20			(S ea t No - 8)
3 3 3	22827 /2023	23.02. 2023	ABLAP L- 16171 /2022	BALARAM SINGH	C.O .	COUR T NO. 2	Order Dtd. 2023-02- 21		BAIL- 1 (CRI MINAL MISC- 1)	(S ea t No - 6)
3 3 4	22828 /2023	23.02. 2023	WP (C) - 20603 /2011	S.K. SUNDARA	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 20			(S ea t No - 8)

										6)
335	22829/2023	23.02.2023	ABLAP L-15907/2022	A.K.MOHAN TY	C.O.	COURT NO. 2	Order Dtd. 2023-02-21			(Seat No - 6)
336	22830/2023	23.02.2023	BLAPL -12814/2022	A.K. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2023-02-21			(Seat No - 6)
337	22831/2023	23.02.2023	BLAPL -12062/2022	R.K. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-02-21			(Seat No - 6)
338	22832/2023	23.02.2023	BLAPL -11864/2022	B.N. SAHU	C.O.	COURT NO. 17	Order Dtd. 2023-02-21			(Seat No - 6)
339	22833/2023	23.02.2023	BLAPL -890/2023	R.K. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-02-21			(Seat No - 6)
340	22834/2023	23.02.2023	BLAPL -992/2023	L.D. SAHU	C.O.	COURT NO. 17	Order Dtd. 2023-02-21			(Seat No - 6)
341	22835/2023	23.02.2023	BLAPL -1128/2023	NIRANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-21			(Seat No - 6)
342	22836/2023	23.02.2023	BLAPL -6429/2018	BISWAJIT BISWAL	GENERAL		Order Dtd. 2018-12-10	ORDER DT 19/11/2018 , 26/11/2018 , 3/12/2018	BAIL-1 (CRIMINAL MISC-1)	(Seat No - 8)

								AND 7/12/ 2018		
3 4 3	22837 /2023	23.02. 2023	CMAPL - 506/2 022	M/S.ASHOK KUMAR PANIGRAHI , A.K.JENA	GEN ERA L			Order Dtd. 9999-12- 31	M.J.C .	(S ea t No - 2)
3 4 4	22838 /2023	23.02. 2023	WPC (O AC)- 3406/ 2017	R K MOHABHOI	GEN ERA L			Order Dtd. 2023-02- 10		(S ea t No - 2)
3 4 5	22839 /2023	23.02. 2023	WP (C) - 27665 /2011	J SAHOO	GEN ERA L			Order Dtd. 2023-01- 19		(S ea t No - 2)
3 4 6	22840 /2023	23.02. 2023	RPFAM - 103/2 011	M/S.DEBAS IS PANIGRAHI	GEN ERA L			Order Dtd. 2023-02- 09		(S ea t No - 2)
3 4 7	22841 /2023	23.02. 2023	WP (C) - 5210/ 2014	J SAHOO	GEN ERA L			Order Dtd. 2023-01- 30		(S ea t No - 2)
3 4 8	22842 /2023	23.02. 2023	BLAPL - 215/2 023	A K SWAIN	C.O T .	COUR T NO. 17		Order Dtd. 2023-02- 23	BAIL- 2 (CRM INAL MISC- 2)	(S ea t No - 11)
3 4 9	22843 /2023	23.02. 2023	WP (C) - 1046/ 2022	D MOHAPATRA	GEN ERA L			Order Dtd. 2022-11- 02		(S ea t No - 11)
3 5 0	22844 /2023	23.02. 2023	WP (C) - 639/2 012	H K PATRA	GEN ERA L			Order Dtd. 2023-02- 16		(S ea t No - 11)

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351	22845/2023	23.02.2023	WP (C) - 6038/2012	B N SAHU	GENERAL		Petition		WRIT BRANCH-1	(Seat No - 31)
352	22846/2023	23.02.2023	WPC (OAC) - 4567/2015	SATYA PRAKASH SWAIN	GENERAL		Order Dtd. 2023-02-10			(Seat No - 31)
353	22847/2023	23.02.2023	WP (C) - 15197/2012	D PRADHAN	GENERAL		Order Dtd. 2017-07-14		WRIT BRANCH-8	(Seat No - 29)
354	22848/2023	23.02.2023	CRLA-420/2018	B R DALEI	C.O.	COURT NO. 3	Order Dtd. 2023-02-22		CRIMINAL APPEAL	(Seat No - 5)
355	22849/2023	23.02.2023	CRLA-435/2020	N ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-22		CRIMINAL APPEAL	(Seat No - 4)
356	22850/2023	23.02.2023	CRLA-318/2015	K K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-22		CRIMINAL APPEAL	(Seat No - 5)
357	22851/2023	23.02.2023	RSA-227/2019	J MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-02-22		SECOND APPEAL	(Seat No - 6)
358	22852/2023	23.02.2023	WP (C) - 22013/2011	S MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2023-02-20			(Seat No - 6)
3	22853	23.02.	WP (C)	S C	C.O	COUR	Order Dtd. 2023-02-			(S

59	/2023	2023	- 22013 /2011	SUNDARA	.	T NO. 22	20			ea t No - 6)
360	22854 /2023	23.02. 2023	WP (C) - 4017/ 2013	C R NAYAK	GEN ERA L		Order Dtd. 2023-01-31			(S ea t No - 6)
361	22855 /2023	23.02. 2023	WP (C) - 6564/ 2017	K SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2023-02-20			(S ea t No - 6)
362	22856 /2023	23.02. 2023	WP (C) - 27215 /2017	R N BARIK	GEN ERA L		Order Dtd. 2022-07-22			(S ea t No - 6)
363	22857 /2023	23.02. 2023	WP (C) - 4501/ 2023	S K SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2023-02-22			(S ea t No - 6)
364	22858 /2023	23.02. 2023	WP (C) - 20636 /2021	J P KAR	GEN ERA L		Order Dtd. 2022-09-15			(S ea t No - 6)
365	22859 /2023	23.02. 2023	WP (C) - 5236/ 2023	A K MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2023-02-22			(S ea t No - 6)
366	22860 /2023	23.02. 2023	BLAPL - 1129/ 2023	NIRANJAN SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2023-02-21			(S ea t No - 6)
367	22861 /2023	23.02. 2023	BLAPL - 1138/ 2023	NIRANJAN SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2023-02-21			(S ea t No - 6)

368	22862/2023	23.02.2023	RVWPE T-145/2020	PRASANJIT BEHERA	GENERAL		Order Dtd. 2023-02-02			(Seat No - 6)
369	22863/2023	23.02.2023	CONTC - 911/2023	A MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-02-22		CONTE MPT	(Seat No - 3)
370	22864/2023	23.02.2023	BLAPL - 1147/2023	B.N. SAHU	C.O.	COURT NO. 17	Order Dtd. 2023-02-21			(Seat No - 3)
371	22865/2023	23.02.2023	ABLAP L-1696/2023	A DAS	C.O.	COURT NO. 2	Order Dtd. 2023-02-22			(Seat No - 3)
372	22866/2023	23.02.2023	RVWPE T-233/2017	MANOJ KUPATI	GENERAL		Order Dtd. 2023-02-17			(Seat No - 3)
373	22867/2023	23.02.2023	BLAPL - 1151/2023	M.N. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-02-21			(Seat No - 3)
374	22868/2023	23.02.2023	WP (C) - 21091/2018	J C BARAL	GENERAL		Order Dtd. 2023-01-12			(Seat No - 3)
375	22869/2023	23.02.2023	BLAPL - 11233/2022	NIRANJAN HARICHANDAN	C.O.	COURT NO. 5	Order Dtd. 2023-02-21			(Seat No - 3)
376	22870/2023	23.02.2023	OJC-15726/1998	P C DAS	GENERAL		Order Dtd. 2018-01-10		WRIT BRANCH-1	(Seat No -)

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3 7 7	22871 /2023	23.02. 2023	BLAPL - 11705 /2022	J. PRADHAN	C.O .	COUR T NO. 5	Order Dtd. 2023-02- 21			(S ea t No - 4)
3 7 8	22872 /2023	23.02. 2023	BLAPL - 11710 /2022	J. PRADHAN	C.O .	COUR T NO. 5	Order Dtd. 2023-02- 21			(S ea t No - 4)
3 7 9	22873 /2023	23.02. 2023	ABLAP L- 1690/ 2023	A MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2023-02- 22			(S ea t No - 4)
3 8 0	22874 /2023	23.02. 2023	ABLAP L- 1671/ 2023	J P KAR	C.O .	COUR T NO. 2	Order Dtd. 2023-02- 22			(S ea t No - 4)
3 8 1	22875 /2023	23.02. 2023	CMP- 136/2 022	S S PATNAIK	GEN ERA L		Order Dtd. 2022-02- 23			(S ea t No - 4)
3 8 2	22876 /2023	23.02. 2023	ABLAP L- 1666/ 2023	J D MUDULI	C.O .	COUR T NO. 2	Order Dtd. 2023-02- 22			(S ea t No - 4)
3 8 3	22877 /2023	23.02. 2023	CONTC - 8063/ 2022	PRASANJIT BEHERA	GEN ERA L		Order Dtd. 2023-02- 03			(S ea t No - 4)
3 8 4	22878 /2023	23.02. 2023	RSA- 202/2 022	PRASANJIT BEHERA	GEN ERA L		Order Dtd. 2023-01- 10			(S ea t No - 4)
3 8 5	22879 /2023	23.02. 2023	ABLAP L- 1659/ 2023	M PAGAL	C.O .	COUR T NO. 2	Order Dtd. 2023-02- 22			(S ea t No

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3 8 6	22880 /2023	23.02. 2023	ABLAP L- 1654/ 2023	B DAS	C.O .	COUR T NO. 2	Order Dtd. 2023-02- 22			(S ea t No - 4)
3 8 7	22881 /2023	23.02. 2023	ABLAP L- 1601/ 2023	A K ROUL	C.O .	COUR T NO. 2	Order Dtd. 2023-02- 21			(S ea t No - 4)
3 8 8	22882 /2023	23.02. 2023	WP (C) - 18659 /2016	S P SUNDARA	GEN ERA L		Order Dtd. 2022-07- 12			(S ea t No - 4)
3 8 9	22883 /2023	23.02. 2023	ABLAP L- 980/2 023	S K BISWAL	C.O .	COUR T NO. 2	Order Dtd. 2023-02- 21			(S ea t No - 4)
3 9 0	22884 /2023	23.02. 2023	ABLAP L- 892/2 023	NIRANJAN PANDA	C.O .	COUR T NO. 2	Order Dtd. 2023-02- 21			(S ea t No - 4)
3 9 1	22885 /2023	23.02. 2023	WP (C) - 15097 /2012	R CH ROUT	GEN ERA L		Order Dtd. 2022-07- 26			(S ea t No - 4)
3 9 2	22886 /2023	23.02. 2023	ABLAP L- 847/2 023	S K BISWAL	C.O .	COUR T NO. 2	Order Dtd. 2023-02- 21			(S ea t No - 4)
3 9 3	22887 /2023	23.02. 2023	ABLAP L- 601/2 023	A K MISHRA	C.O .	COUR T NO. 2	Order Dtd. 2023-02- 22		BAIL- 1 (CRI MINAL MISC- 1)	(S ea t No - 4)
3 9 4	22888 /2023	23.02. 2023	WP (C) - 15095	R CH ROUT	GEN ERA L		Order Dtd. 2022-07- 26			(S ea t

			/2012						No-4)
395	22889/2023	23.02.2023	WP (C) - 40391/2021	A T NAYAK	GENERAL			Order Dtd. 2023-02-14	(Seat No-4)
396	22890/2023	23.02.2023	ABLAP L-588/2023	L MOHANTY	C.O.	COURT NO. 2		Order Dtd. 2023-02-21	(Seat No-4)
397	22891/2023	23.02.2023	ABLAP L-562/2023	L MOHANTY	C.O.	COURT NO. 2		Order Dtd. 2023-02-21	(Seat No-4)
398	22892/2023	23.02.2023	ABLAP L-14032/2022	R K MOHABHOI	C.O.	COURT NO. 2		Order Dtd. 2023-02-22	(Seat No-4)
399	22893/2023	23.02.2023	OJC-11553/2001	B R SENAPATI	GENERAL			Order Dtd. 2016-01-19Petition,Annexure ,Entire Order,	(Seat No-36) WRIT BRANCH-6
400	22894/2023	23.02.2023	WP (C) - 31679/2011	S.BARIK	GENERAL			Order Dtd. 2020-03-05Judgement Dtd. 2020-03-05,	(Seat No-36)
401	22895/2023	23.02.2023	WP (C) - 4910/2023	T BAG	C.O.	COURT NO. 22		Order Dtd. 2023-02-22	(Seat No-22) WRIT BRANCH-5
402	22896/2023	23.02.2023	WP (C) - 4355/2023	M. R. ROUTRAY	C.O.	COURT NO. 22		Order Dtd. 2023-02-22	(Seat No-6) WRIT BRANCH-6

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403	22897/2023	23.02.2023	WP (C) - 4324/2023	H JENA	C.O.	COURT NO. 22	Order Dtd. 2023-02-22			(Seat No - 35)
404	22898/2023	23.02.2023	WP (C) - 4368/2023	P K MISHRA	C.O.	COURT NO. 22	Order Dtd. 2023-02-22			(Seat No - 35)
405	22899/2023	23.02.2023	RSA-472/2015	M.K. MOHANTY	GENERAL		Judgement Dtd. 2021-08-27			(Seat No - 35)
406	22900/2023	23.02.2023	CRLA-52/2018	SUNIL@N.C HIRANJIBI RAO	GENERAL		Order Dtd. 2023-02-17		CRIMINAL APPEAL	(Seat No - 5)
407	22901/2023	23.02.2023	WP (C) - 33125/2022	R K BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-02-22		WRIT BRANCH-5	(Seat No - 32)
408	22902/2023	23.02.2023	WP (C) - 10047/2012	B DAS	C.O.	COURT NO. 22	Order Dtd. 2023-02-22			(Seat No - 32)
409	22903/2023	23.02.2023	ABLAP L-12218/2022	M.K. MOHANTY	GENERAL		Order Dtd. 2023-02-10 Petition, Annexure ,			(Seat No - 32)
410	22904/2023	23.02.2023	WP (C) - 23583	M/S.J.K.M ISHRA 2	C.O.	DR (J)	Order Dtd. 2023-02-22			(Seat

			/2017							No-32)
411	22905/2023	23.02.2023	WP (C) - 1608/2014	M.K. MOHANTY	GENERAL			Order Dtd. 2023-01-02		(Seat No-32)
412	22906/2023	23.02.2023	WP (C) - 1738/2023	S DASH	C.O.	COURT NO. 4		Order Dtd. 2023-02-22		(Seat No-32)
413	22907/2023	23.02.2023	BLAPL - 8922/2022	S. SAMAL	C.O.	COURT NO. 17		Order Dtd. 2023-02-21		(Seat No-32)
414	22908/2023	23.02.2023	WP (C) - 28473/2022	M M PANDA	C.O.	COURT NO. 4		Order Dtd. 2023-02-21	WRIT BRANCH-3	(Seat No-28)
415	22909/2023	23.02.2023	CRLMC - 1296/2012	S. NAYAK	C.O.	COURT NO. 15		Order Dtd. 2023-02-22	CRIMINAL MISC	(Seat No-3)
416	22910/2023	23.02.2023	WP (C) - 4077/2023	D P SWAIN	C.O.	COURT NO. 15		Order Dtd. 2023-02-22		(Seat No-3)
417	22911/2023	23.02.2023	TRP (C) - 394/2022	D.K. NAIK	C.O.	COURT NO. 1		Order Dtd. 2023-02-16	M.J.C.	(Seat No-6)
418	22912/2023	23.02.2023	WP (C) - 4874/	P.K. PATRI	C.O.	COURT NO.		Order Dtd. 2023-02-22		(Seat

			2023			4			No - 6)
4 1 9	22913 /2023	23.02. 2023	WP (C) - 5016/ 2023	S SAHOO	C.O .	COUR T NO. 4	Order Dtd. 2023-02- 22		(S ea t No - 6)
4 2 0	22914 /2023	23.02. 2023	WP (C) - 4875/ 2023	P.K. PATRI	C.O .	COUR T NO. 4	Order Dtd. 2023-02- 22		(S ea t No - 6)
4 2 1	22915 /2023	23.02. 2023	WP (C) - 5145/ 2023	N.ROUT	C.O .	COUR T NO. 4	Order Dtd. 2023-02- 22		(S ea t No - 6)
4 2 2	22916 /2023	23.02. 2023	WP (C) - 15939 /2017	A. B. MALLICK	C.O .	COUR T NO. 4	Order Dtd. 2023-02- 22		(S ea t No - 6)
4 2 3	22917 /2023	23.02. 2023	WP (C) - 5144/ 2023	A.T.NAYAK	C.O .	COUR T NO. 4	Order Dtd. 2023-02- 22	WRIT BRANC H-2	(S ea t No - 45)
4 2 4	22918 /2023	23.02. 2023	WP (C) - 3946/ 2023	D P SWAIN	C.O .	COUR T NO. 4	Order Dtd. 2023-02- 22		(S ea t No - 45)
4 2 5	22919 /2023	23.02. 2023	WP (C) - 3943/ 2023	D P SWAIN	C.O .	COUR T NO. 4	Order Dtd. 2023-02- 22		(S ea t No - 45)
4 2 6	22920 /2023	23.02. 2023	WP (C) - 4913/ 2023	S BISWAL	C.O .	COUR T NO. 4	Order Dtd. 2023-02- 22		(S ea t No - 6)

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4 2 7	22921 /2023	23.02. 2023	WP (C) - 5285/ 2023	P.K. DALAI	C.O .	COUR T NO. 4	Order Dtd. 2023-02- 22			(S ea t No - 45)
4 2 8	22922 /2023	23.02. 2023	WP (C) - 3484/ 2023	P K MISHRA	C.O .	COUR T NO. 4	Order Dtd. 2023-02- 22			(S ea t No - 45)
4 2 9	22923 /2023	23.02. 2023	WP (C) - 27884 /2022	MITHUN DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 22	WRIT BRANC H-4		(S ea t No - 19)
4 3 0	22924 /2023	23.02. 2023	WP (C) - 31438 /2022	P K PAL	C.O .	COUR T NO. 4	Order Dtd. 2023-02- 22			(S ea t No - 19)
4 3 1	22925 /2023	23.02. 2023	WP (C) - 3636/ 2023	SUSANTA KUMAR LENKA	C.O .	COUR T NO. 4	Order Dtd. 2023-02- 22			(S ea t No - 19)
4 3 2	22926 /2023	23.02. 2023	WP (C) - 4359/ 2023	D SWAIN	C.O .	COUR T NO. 4	Order Dtd. 2023-02- 22			(S ea t No - 19)
4 3 3	22927 /2023	23.02. 2023	WP (C) - 3485/ 2023	P.K. MISHRA	C.O .	COUR T NO. 4	Order Dtd. 2023-02- 22			(S ea t No - 19)
4 3 3	22928 /2023	23.02. 2023	WP (C) -	P.K. MISHRA	C.O .	COUR T	Order Dtd. 2023-02- 22			(S ea

4			3486/ 2023			NO. 4				t No - 19)
4 3 5	22929 /2023	23.02. 2023	WP (C) - 4465/ 2023	P.R.SWAIN	C.O .	COUR T NO. 4	Order Dtd. 2023-02- 22			(S ea t No - 19)
4 3 6	22930 /2023	23.02. 2023	WP (C) - 4359/ 2023	AFRAAZ SUHAIL	C.O .	COUR T NO. 4	Order Dtd. 2023-02- 22			(S ea t No - 19)
4 3 7	22931 /2023	23.02. 2023	WP (C) - 3949/ 2023	D.P. SWAIN	C.O .	COUR T NO. 4	Order Dtd. 2023-02- 22			(S ea t No - 19)
4 3 8	22932 /2023	23.02. 2023	WP (C) - 3930/ 2023	S BARIK	C.O .	COUR T NO. 4	Order Dtd. 2023-02- 22			(S ea t No - 19)
4 3 9	22933 /2023	23.02. 2023	WP (C) - 30855 /2020	D.K. JENA	C.O .	COUR T NO. 3	Order Dtd. 2023-02- 22			(S ea t No - 19)
4 4 0	22934 /2023	23.02. 2023	WP (C) - 36191 /2022	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 20	Order Dtd. 2023-02- 22			(S ea t No - 19)
4 4 1	22935 /2023	23.02. 2023	CONTC - 978/2 023	A.K. RANA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02- 22			(S ea t No - 19)

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4 4 2	22936 /2023	23.02. 2023	WP (C) - 978/2 023	A.K. RANA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01- 16		(S ea t No - 19)
4 4 3	22937 /2023	23.02. 2023	CMP- 103/2 023	P K PATRI	C.O .	COUR T NO. 20	Order Dtd. 2023-02- 22		(S ea t No - 19)
4 4 4	22938 /2023	23.02. 2023	WP (C) - 34994 /2022	B. P. MOHANTY	C.O .	COUR T NO. 20	Order Dtd. 2023-02- 21		(S ea t No - 19)
4 4 5	22939 /2023	23.02. 2023	WP (C) - 5063/ 2023	M R SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 22		(S ea t No - 19)
4 4 6	22940 /2023	23.02. 2023	WP (C) - 4238/ 2023	D SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 22		(S ea t No - 19)
4 4 7	22941 /2023	23.02. 2023	CONTC - 980/2 023	A.K. RANA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02- 22		(S ea t No - 19)
4 4 8	22942 /2023	23.02. 2023	WP (C) - 4895/ 2023	M R SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 22		(S ea t No - 19)
4 4 9	22943 /2023	23.02. 2023	CONTC - 980/2	A.K. RANA	C.O .	COUR T NO.	Order Dtd. 2023-02- 22		(S ea t

			023			3 OLD			No - 19)
4 5 0	22944 /2023	23.02. 2023	WP (C) - 11830 /2013	J P KAR	GEN ERA L		Order Dtd. 2015-03- 18	WRIT BRANC H-5	(S ea t No - 23)
4 5 1	22945 /2023	23.02. 2023	WP (C) - 4842/ 2023	R K BISOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 22		(S ea t No - 23)
4 5 2	22946 /2023	23.02. 2023	WP (C) - 21126 /2015	K.N. SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2023-02- 22		(S ea t No - 23)
4 5 3	22947 /2023	23.02. 2023	WP (C) - 21126 /2015	A.T.NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2023-02- 22		(S ea t No - 23)
4 5 4	22948 /2023	23.02. 2023	WP (C) - 14496 /2016	R.K. MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 22		(S ea t No - 23)
4 5 5	22949 /2023	23.02. 2023	WP (C) - 4123/ 2023	J SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 22		(S ea t No - 23)
4 5 6	22950 /2023	23.02. 2023	WP (C) - 20957 /2019	A.K. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 21		(S ea t No - 23)

4 5 7	22951 /2023	23.02. 2023	WP (C) - 5118/ 2023	R K BISOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 22			(S ea t No - 23)
4 5 8	22952 /2023	23.02. 2023	WP (C) - 5211/ 2023	K K NATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 22	WRIT BRANC H-2		(S ea t No - 45)
4 5 9	22953 /2023	23.02. 2023	WP (C) - 25666 /2017	S.K.BEHER A	GEN ERA L		Order Dtd. 2023-02- 17			(S ea t No - 45)
4 6 0	22954 /2023	23.02. 2023	WP (C) - 23357 /2022	S.K.BEHER A	GEN ERA L		Order Dtd. 2022-09- 20			(S ea t No - 45)
4 6 1	22955 /2023	23.02. 2023	WP (C) - 5219/ 2023	G C JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 22			(S ea t No - 45)
4 6 2	22956 /2023	23.02. 2023	WP (C) - 22776 /2022	S.K.BEHER A	GEN ERA L		Order Dtd. 9999-12- 31			(S ea t No - 45)
4 6 3	22957 /2023	23.02. 2023	WP (C) - 4215/ 2023	M R BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 20			(S ea t No - 45)
4 6 4	22958 /2023	23.02. 2023	WP (C) - 22774 /2022	S.K.BEHER A	GEN ERA L		Order Dtd. 2022-09- 08			(S ea t No)

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465	22959/2023	23.02.2023	WP (C) - 22791/2021	UMAKANTA CHHOTRAY	GENERAL		Order Dtd. 2021-09-28			(Seat No - 45)
466	22960/2023	23.02.2023	WP (C) - 3695/2023	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-22		WRIT BRANC H-4	(Seat No - 37)
467	22961/2023	23.02.2023	WP (C) - 5123/2023	L D SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-22			(Seat No - 37)
468	22962/2023	23.02.2023	WP (C) - 5122/2023	L D SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-22			(Seat No - 37)
469	22963/2023	23.02.2023	WP (C) - 5121/2023	L D SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-22			(Seat No - 37)
470	22964/2023	23.02.2023	WP (C) - 27296/2019	A.SUNDARA Y	GENERAL		Order Dtd. 2023-02-20			(Seat No - 37)
471	22965/2023	23.02.2023	WP (C) - 8249/2014	A K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-02-22			(Seat No - 37)
4	22966	23.02.	WP (C)	M. DAS	GEN		PetitionAnnexure,Mi			(S

7 2	/2023	2023	- 27296 /2011		ERA L		sc.case,Entire Order,			ea t No - 37)
4 7 3	22967 /2023	23.02. 2023	WP (C) - 8249/ 2014	G SUNDARA	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 22			(S ea t No - 37)
4 7 4	22968 /2023	23.02. 2023	WP (C) - 21190 /2011	A.SUNDARA Y	GEN ERA L		Order Dtd. 2023-02- 20			(S ea t No - 37)
4 7 5	22969 /2023	23.02. 2023	WP (C) - 13157 /2012	H K MOHANTA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 22			(S ea t No - 37)
4 7 6	22970 /2023	23.02. 2023	WP (C) - 22013 /2011	A.SUNDARA Y	GEN ERA L		Order Dtd. 2023-02- 20			(S ea t No - 37)
4 7 7	22971 /2023	23.02. 2023	FAO- 37/20 23	N K SATAPATHY	C.O .	COUR T NO. 23	Order Dtd. 2023-02- 21			(S ea t No - 37)
4 7 8	22972 /2023	23.02. 2023	WP (C) - 20603 /2011	A.SUNDARA Y	GEN ERA L		Order Dtd. 2023-02- 20			(S ea t No - 37)
4 7 9	22973 /2023	23.02. 2023	FAO- 37/20 23	S R OJHA	C.O .	COUR T NO. 23	Order Dtd. 2023-02- 21			(S ea t No - 37)

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480	22974/2023	23.02.2023	OJC-11425/1998	C.R. NAYAK	GENERAL		Order Dtd. 2001-05-28		WRIT BRANCH-1	(Seat No-4)
481	22975/2023	23.02.2023	FAO-378/2022	K K NATH	C.O.	COURT NO. 23	Order Dtd. 2023-02-21			(Seat No-4)
482	22976/2023	23.02.2023	MACA-186/2022	S. DASH	C.O.	COURT NO. 23	Order Dtd. 2023-02-21			(Seat No-4)
483	22977/2023	23.02.2023	FAO-378/2022	S BEHERA	C.O.	COURT NO. 23	Order Dtd. 2023-02-21			(Seat No-4)
484	22978/2023	23.02.2023	MACA-114/2015	S SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-4)
485	22979/2023	23.02.2023	MACA-186/2022	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2023-02-21			(Seat No-4)
486	22980/2023	23.02.2023	MACA-114/2015	M/S BHARAT JALLI	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-4)
487	22981/2023	23.02.2023	MACA-94/2007	B.K. MOHANTY	C.O.	CH	Order Dtd. 2023-02-21			(Seat No-4)
488	22982/2023	23.02.2023	WA-283/2019	M. DAS	GENERAL		PetitionAnnexure, Misc.case, Entire Order,			(Seat

									No-4)
489	22983/2023	23.02.2023	WP (C) - 5275/2023	A K PANDA	C.O.	COURT NO. 22	Order Dtd. 2023-02-22	WRIT BRANCH-2	(Seat No-45)
490	22984/2023	23.02.2023	MACA-222/2022	S.B. DAS	C.O.	COURT NO. 23	Order Dtd. 2023-02-21		(Seat No-45)
491	22985/2023	23.02.2023	MACA-222/2022	B. MAHALI	C.O.	COURT NO. 23	Order Dtd. 2023-02-21		(Seat No-45)
492	22986/2023	23.02.2023	WP (C) - 5275/2023	R K BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-02-22	WRIT BRANCH-2	(Seat No-45)
493	22987/2023	23.02.2023	MACA-276/2020	S R OJHA	C.O.	COURT NO. 8	Order Dtd. 2023-02-20	MISC. APPEAL SEC.	(Seat No-6)
494	22988/2023	23.02.2023	MACA-573/2012	S.R. OJHA	C.O.	CH	Order Dtd. 2023-02-21		(Seat No-6)
495	22989/2023	23.02.2023	WA-592/2011	P.K. ROUTRAY	GENERAL		Order Dtd. 2022-05-04		(Seat No-6)
496	22990/2023	23.02.2023	WP (C) - 4127/2023	S MOHARANA	C.O.	COURT NO. 3	Order Dtd. 2023-02-22		(Seat No)

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4 9 7	22991 /2023	23.02. 2023	MACA- 276/2 020	SARAT SWAIN	C.O .	COUR T NO. 8	Order Dtd. 2023-02- 20		MISC. APPEA L SEC.	(S ea t No - 6)
4 9 8	22992 /2023	23.02. 2023	WP (C) - 4131/ 2023	S MOHARANA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02- 22			(S ea t No - 6)
4 9 9	22993 /2023	23.02. 2023	WP (C) - 5187/ 2023	RABI SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 22			(S ea t No - 6)
5 0 0	22994 /2023	23.02. 2023	WP (C) - 5224/ 2023	A C JENA	C.O .	COUR T NO. 22	Order Dtd. 2023-02- 22		WRIT BRANC H-2	(S ea t No - 45)
5 0 1	22995 /2023	23.02. 2023	ABLAP L- 1483/ 2023	R. BHUYAN	GEN ERA L		Order Dtd. 2023-02- 16			(S ea t No - 45)
5 0 2	22996 /2023	23.02. 2023	CONTC - 1068/ 2017	R K MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02- 22			(S ea t No - 45)
5 0 3	22997 /2023	23.02. 2023	CONTC - 403/2 023	Y DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02- 22			(S ea t No - 45)
5 0 4	22998 /2023	23.02. 2023	FA- 151/1 977	S. NAYAK	GEN ERA L		Order Dtd. 1989-11- 28			(S ea t No -)

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505	22999/2023	23.02.2023	CONTC - 401/2023	Y DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-22			(Seat No - 45)
506	23000/2023	23.02.2023	CONTC - 99/2023	B K PARDHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-22			(Seat No - 45)
507	23001/2023	23.02.2023	CONTC - 404/2023	Y DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-22			(Seat No - 45)
508	23002/2023	23.02.2023	CONTC - 99/2023	MANORANJAN PADHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-22			(Seat No - 45)
509	23003/2023	23.02.2023	CRLMC - 1004/2022	M. R. ROUSTRAY	C.O.	COURT NO. 23	Order Dtd. 2023-02-22			(Seat No - 45)
510	23004/2023	23.02.2023	ABLAP L- 13254/2020	K.C. PANDA	GENERAL		Order Dtd. 2022-02-16	28-10-2020		(Seat No - 45)
511	23005/2023	23.02.2023	CRLMC - 1295/2022	M. R. ROUSTRAY	C.O.	COURT NO. 23	Order Dtd. 2023-02-22			(Seat No - 45)
511	23006/2023	23.02.2023	CRLMC -	B BEHERA	C.O.	COURT	Order Dtd. 2023-02-22			(Seat

2			3130/ 2013			NO. 24				t No - 45)
5 1 3	23007 /2023	23.02. 2023	MACA- 889/2 012	P.K. LENKA	C.O .	COUR T NO. 20	Order Dtd. 2023-02- 21		MISC. APPEA L SEC.	(S ea t No - 1)
5 1 4	23008 /2023	23.02. 2023	CRLMC - 3130/ 2013	S K BEHERA	C.O .	COUR T NO. 24	Order Dtd. 2023-02- 22			(S ea t No - 1)
5 1 5	23009 /2023	23.02. 2023	ABLAP L- 11654 /2017	K. SAHOO	GEN ERA L		Order Dtd. 2018-06- 26		CRIMI NAL MISC	(S ea t No - 14)
5 1 6	23010 /2023	23.02. 2023	CRLMC - 357/2 023	SATYABHUS AN DAS	C.O .	COUR T NO. 12	Order Dtd. 2023-02- 22			(S ea t No - 14)
5 1 7	23011 /2023	23.02. 2023	BLAPL - 3016/ 2022	B.K. MOHARANA	GEN ERA L		Order Dtd. 2023-02- 06			(S ea t No - 14)
5 1 8	23012 /2023	23.02. 2023	CRLMC - 164/2 023	B R SENAPATI	C.O .	COUR T NO. 12	Order Dtd. 2023-02- 22			(S ea t No - 14)
5 1 9	23013 /2023	23.02. 2023	CONTC (CP)- 356/2 015	A.SUNDARA Y	GEN ERA L		Order Dtd. 2015-05- 05			(S ea t No - 14)
5	23014	23.02.	CRLMC	A K NAYAK	C.O	COUR	Order Dtd. 2023-02-			(S

20	/2023	2023	- 3306/ 2022		.	T NO. 12	22			ea t No - 14)
521	23015 /2023	23.02. 2023	MACA- 889/2 012	SARAT SWAIN	C.O .	COUR T NO. 20	Order Dtd. 2023-02- 21		MISC. APPEA L SEC.	(S ea t No - 1)
522	23016 /2023	23.02. 2023	CRLMC - 4154/ 2022	SUSANTA KUMAR ROUT	C.O .	COUR T NO. 12	Order Dtd. 2023-02- 22			(S ea t No - 1)
523	23017 /2023	23.02. 2023	CRLMC - 2712/ 2018	B.B. MISHRA	GEN ERA L		Order Dtd. 2023-02- 07Petition,Annexure ,Affidavit,			(S ea t No - 1)
524	23018 /2023	23.02. 2023	CRLMC - 4154/ 2022	P K BARIK	C.O .	COUR T NO. 12	Order Dtd. 2023-02- 22			(S ea t No - 1)
525	23019 /2023	23.02. 2023	WP (C) - 4814/ 2023	C R NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2023-02- 17			(S ea t No - 1)
526	23020 /2023	23.02. 2023	CRLMC - 451/2 022	D PARIDA	C.O .	COUR T NO. 12	Order Dtd. 2023-02- 22			(S ea t No - 1)
527	23021 /2023	23.02. 2023	BLAPL - 8377/ 2022	S C BISWAL	C.O .	COUR T NO. 10	Order Dtd. 2023-02- 22			(S ea t No - 1)
528	23022 /2023	23.02. 2023	BLAPL - 10720 /2022	RAHUL SETHI	C.O .	COUR T NO. 17	Order Dtd. 2023-02- 22			(S ea t No - 1)

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5 2 9	23023 /2023	23.02. 2023	BLAPL - 10064 /2022	R K BARIK	C.O .	COUR T NO. 17	Order Dtd. 2023-02- 22			(S ea t No - 1)
5 3 0	23024 /2023	23.02. 2023	BLAPL - 10379 /2022	GANESH SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2023-02- 22			(S ea t No - 1)
5 3 1	23025 /2023	23.02. 2023	BLAPL - 10996 /2022	A DASH	C.O .	COUR T NO. 17	Order Dtd. 2023-02- 22			(S ea t No - 1)
5 3 2	23026 /2023	23.02. 2023	BLAPL - 11032 /2022	A DAS	C.O .	COUR T NO. 17	Order Dtd. 2023-02- 22			(S ea t No - 1)
5 3 3	23027 /2023	23.02. 2023	CRLA- 1187/ 2022	DILLIP SAMAL	GEN ERA L		Order Dtd. 2023-02- 07		CRIMI NAL APPEA L	(S ea t No - 7)
5 3 4	23028 /2023	23.02. 2023	WA- 400/2 018	P.K. RATH	GEN ERA L		Order Dtd. 2022-12- 06			(S ea t No - 7)
5 3 5	23029 /2023	23.02. 2023	BLAPL - 1390/ 2023	DIPAK RANJAN DEY	C.O .	COUR T NO. 17	Order Dtd. 2023-02- 23			(S ea t No - 7)
5 3 6	23030 /2023	23.02. 2023	BLAPL - 11421 /2022	H K DAS	C.O .	COUR T NO. 10	Order Dtd. 2023-02- 22			(S ea t No - 7)
5 3 7	23031 /2023	23.02. 2023	BLAPL - 406/2 023	G SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2023-02- 22			(S ea t No

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5 3 8	23032 /2023	23.02. 2023	WP (C) - 15349 /2021	D NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02- 21			(S ea t No - 7)
5 3 9	23033 /2023	23.02. 2023	WP (C) - 15349 /2021	T K NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02- 21			(S ea t No - 7)
5 4 0	23034 /2023	23.02. 2023	WP (C) - 14256 /2021	R K BARIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02- 21			(S ea t No - 7)
5 4 1	23035 /2023	23.02. 2023	WP (C) - 3483/ 2023	P.K. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02- 14			(S ea t No - 7)
5 4 2	23036 /2023	23.02. 2023	WP (C) - 5440/ 2023	P K JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02- 22			(S ea t No - 7)
5 4 3	23037 /2023	23.02. 2023	WP (C) - 5053/ 2023	A K MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02- 22			(S ea t No - 7)
5 4 4	23038 /2023	23.02. 2023	WA- 401/2 018	P.K. RATH	GEN ERA L		Order Dtd. 2022-12- 06		WRIT APPEA L	(S ea t No - 5)
5 4 5	23039 /2023	23.02. 2023	WA- 402/2 018	P.K. RATH	GEN ERA L		Order Dtd. 2022-12- 06		WRIT APPEA L	(S ea t No - 5)

546	23040/2023	23.02.2023	WA-403/2018	P.K. RATH	GENERAL		Order Dtd. 2022-12-06		WRIT APPEAL	(Seat No-5)
547	23041/2023	23.02.2023	WA-404/2018	P.K. RATH	GENERAL		Order Dtd. 2022-12-06		WRIT APPEAL	(Seat No-5)
548	23042/2023	23.02.2023	WA-405/2018	P.K. RATH	GENERAL		Order Dtd. 2022-12-06		WRIT APPEAL	(Seat No-5)
549	23043/2023	23.02.2023	WP (C) - 7246/2016	L SAHOO	GENERAL		Order Dtd. 2018-01-08 Petition, Annexure , Misc. case,		WRIT BRANCH-10	(Seat No-60)
550	23044/2023	23.02.2023	WA-406/2018	P.K. RATH	GENERAL		Order Dtd. 2022-12-06		WRIT APPEAL	(Seat No-5)
551	23045/2023	23.02.2023	WP (C) - 5073/2023	S P SAHOO	C.O .	COURT NO. 11	Order Dtd. 2023-02-23			(Seat No-5)
552	23046/2023	23.02.2023	WA-407/2018	P.K. RATH	GENERAL		Order Dtd. 2022-12-06		WRIT APPEAL	(Seat No-5)
553	23047/2023	23.02.2023	WA-408/2018	P.K. RATH	GENERAL		Order Dtd. 2022-12-06		WRIT APPEAL	(Seat No-5)
554	23048/2023	23.02.2023	WA-409/2018	P.K. RATH	GENERAL		Order Dtd. 9999-12-31		WRIT APPEAL	(Seat No-5)

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555	23049/2023	23.02.2023	WA-410/2018	P.K. RATH	GENERAL		Order Dtd. 2022-12-06		WRIT APPEAL	(Seat No-5)
556	23050/2023	23.02.2023	WP(C) - 5719/2023	NIRANJAN SINGH (1)	C.O.	COURT NO. 20	Order Dtd. 2023-02-23			(Seat No-5)
557	23051/2023	23.02.2023	WA-411/2018	P.K. RATH	GENERAL		Order Dtd. 2022-12-06		WRIT APPEAL	(Seat No-5)
558	23052/2023	23.02.2023	BLAPL - 1305/2023	D K JENA	C.O.	COURT NO. 11	Order Dtd. 2023-02-23		BAIL-1 (CRIMINAL MISC-1)	(Seat No-6)
559	23053/2023	23.02.2023	WA-412/2018	P.K. RATH	GENERAL		Order Dtd. 2022-12-06		WRIT APPEAL	(Seat No-5)
560	23054/2023	23.02.2023	WP(C) - 5561/2023	DR. JITENDRA KUMAR LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-23			(Seat No-5)
561	23055/2023	23.02.2023	WA-413/2018	P.K. RATH	GENERAL		Order Dtd. 2022-12-06		WRIT APPEAL	(Seat No-5)
562	23056/2023	23.02.2023	WP(C) - 11506/2006	L D SAHOO	C.O.	COURT NO. 4	Order Dtd. 2023-02-20		WRIT BRANCH-6	(Seat No-26)
566	23057/2023	23.02.2023	WA-414/2	P.K. RATH	GENERAL		Order Dtd. 2022-12-06		WRIT APPEAL	(Seat No-5)

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5 6 4	23058 /2023	23.02. 2023	WA- 415/2 018	P.K. RATH	GEN ERA L		Order Dtd. 2022-12- 06		WRIT APPEA L	(S ea t No - 5)
5 6 5	23059 /2023	23.02. 2023	WA- 416/2 018	P.K. RATH	GEN ERA L		Order Dtd. 2022-12- 06		WRIT APPEA L	(S ea t No - 5)
5 6 6	23060 /2023	23.02. 2023	WA- 417/2 018	P K RATH	GEN ERA L		Order Dtd. 2022-12- 06		WRIT APPEA L	(S ea t No - 5)
5 6 7	23061 /2023	23.02. 2023	WA- 418/2 018	P K RATH	GEN ERA L		Order Dtd. 2022-12- 06		WRIT APPEA L	(S ea t No - 5)
5 6 8	23062 /2023	23.02. 2023	BLAPL - 11149 /2022	S K DAS	C.O .	COUR T NO. 17	Order Dtd. 2023-02- 22			(S ea t No - 5)
5 6 9	23063 /2023	23.02. 2023	CRLRE V- 370/2 017	J. PRADHAN	C.O .	COUR T NO. 11	Order Dtd. 2023-02- 23			(S ea t No - 5)
5 7 0	23064 /2023	23.02. 2023	WP (C) - 2047/ 2023	RAMA KRISHNA BISOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01- 25			(S ea t No - 5)

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